ORISSA HIGH COURT

FILING REPORT AS ON :05/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ADMLS/53208/2026	ISTYAGIN EVGENY	ANSHUMAN RAY	/ /	
		VS	VS	()	
		MT UNITY (IMO 9388792)		//	
2	D-BLAPL/34148/2026	SANTOSH KHORA	SANJEEB KUMAR JENA	KORAPUT TOWN /290 /2024	AOR20220000044C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
3	D-BLAPL/34151/2026	JASPRIT SINGH @ JASSI	SANDEEP RAJ PANDA	BARBIL /332 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
4	D-BLAPL/34154/2026	SUBHAM SAHU	BIRAJA PRASANNA DAS	PADMAPUR /83 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
5	D-BLAPL/34157/2026	AKASH DIGAL	AKSHAYA KUMAR SUBUDHI	MANCHESWAR P.S. /453 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
6	D-BLAPL/34159/2026	BASANTA RANA	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
7	D-BLAPL/34161/2026	PRADEEP KUMAR MAJHI	AMULYA RATNA PANDA	G.R.P.S. (TITILAGARH) /121 /2026	
	BLAPL/11963/2026	VS	VS	SPECIAL JUDGE, KANTABANJI(Balangir)	
		STATE OF ODISHA		Spl/0000011/2026	
8	D-BLAPL/34166/2026	MADHU KUMBHAR	PRASHANTA KUMAR NAYAK	/ /	AOR20220001582C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
9	D-BLAPL/34168/2026	TIRUPATI PRADHAN	PRASHANTA KUMAR NAYAK	/ /	AOR20220001582C202600027
		VS	VS	()	
		STATE OF ODISHA		//	
10	D-BLAPL/34174/2026	SITARAM NISAD	AMITAV TRIPATHY	JAGDALPUR /111 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
11	D-BLAPL/34178/2026	NILADHARA SAHU	AMITAV TRIPATHY	JAGDALPUR /111 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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12	D-BLAPL/34179/2026	ANJALI LUHA	SANJUKTA MUNDA	/ /	AOR20220002621C202600046
		VS	VS	()	
		STATE OF ODISHA		//	
13	D-BLAPL/34180/2026	SIBAJI MOHANTY @ SHIBAJI MOHANTY	SOUGAT DASH	PHULBANI TOWN /159 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
14	D-BLAPL/34188/2026	APIN DAS	CHIRANJIB ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
15	D-BLAPL/34189/2026	GOPAL CHANDRA KHATEI	BIJAYA KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
16	D-BLAPL/34192/2026	CHITRASENA KANHAR	AMULYA RATNA PANDA	PHIRINGIA /209 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
17	D-BLAPL/34193/2026	NIPO @ AKSHAY KUMAR BARIK	AMULYA RATNA PANDA	SORO /642 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
18	D-BLAPL/34194/2026	D.PRAVEEN KUMAR	RAJIB LOCHAN PATTNAIK	KALIMELA /86 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
19	D-BLAPL/34197/2026	PURNA MATAM	RAJIB LOCHAN PATTNAIK	PAPERMETLA P.S. /40 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
20	D-BLAPL/34199/2026	SUJIT BISWAS	RAJIB LOCHAN PATTNAIK	MALKANGIRI /485 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
21	D-BLAPL/34201/2026	JAYSING MURMU	KULDEEP MOHANTY	SULIAPADA /62 /2026	AOD20240000012C202600349
		VS	VS	()	
		STATE OF ODISHA		//	
22	D-BLAPL/34203/2026	DAWOOD @ BIKASH KANDHAPAN @ BIKASH KONDHAPAN	HRUDAYA FARULLA	NCB BHUBANESWAR /5 /2026	
		VS	VS	()	
		UNION OF INDIA (NCB)		//	
23	D-BLAPL/34207/2026	SK(SEKH) MASUD @ MASOOD	PRASANTA KUMAR NANDA	MANAMUNDA /347 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/34208/2026	S.K. SAMSUDDHIN	PRASANTA KUMAR NANDA	MANAMUNDA /347 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/34214/2026	DIPAK KUMAR BARIK	KEDAR CHANDRA SARANGI	MADHUPATNA /210 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/34216/2026	RAMESH NAYAK	ACHYUTANANDA PATTANAIK	CHANDABALI /375 /2026	AOD20240000586C202600333
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/34217/2026	PRASHANTA SAHU	DIBYA PRAKASH MISHRA	BARPALLI /432 /2026	AOR20220002454C202600157
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/34221/2026	DUMAL	BIJAY KUMAR BEHERA	KOMNA PS /290 /2026	AOR20220001736C202600280
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/34227/2026	SURESH CHANDRA PANDA	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/34229/2026	GOPAL DAS	RAKESH BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/34234/2026	BIPINBIHARI @ BIPIN BIHARI BEHERA	BIBHUTI BHUSAN BEHERA	KUNDHEIGOLA /52 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/34235/2026	CHUIN @ SANJAY DAS	MOHAMMED RIAZ	SIMULIA /324 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/34236/2026	ROHIT KUMAR TIWARI	ASHOK DAS	G.R.P.S.,BERHAMPUR /101 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/34240/2026	RAMA GURLA	SARAT KUMAR JENA	BARGARH /170 /2025	
		VS	VS	()	

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		STATE OF ODISHA		//	
35	D-BLAPL/34241/2026	ARJUN ADIVASI	BIKASH KUMAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
36	D-BLAPL/34242/2026	DEV SINGH @ DEV SINGH ADIWASI	BIKASH KUMAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
37	D-BLAPL/34243/2026	MANOJ @ DURBADAL NAG	SARAT KUMAR JENA	BARGARH /439 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
38	D-BLAPL/34245/2026	BINAYAK PRASAD SAHANI	LALIT KUMAR MAHARANA	BOLAGARH P.S. /363 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
39	D-BLAPL/34248/2026	PINTO SHARMA @ PINTU BISWAKARMA	BIJAYA KUMAR RAGADA	ORIENT /243 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
40	D-BLAPL/34251/2026	RAMESH MOHABHOI	AMLAN SHAKTI PAUL	KHURDA SADAR /358 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
41	D-CMP/53090/2026	UNION OF INDIA	SATYA SINDHU KASHYAP,SR. PANEL COUNSEL	/ /	AOR20220001353C202600008
		VS	VS	()	
		M/S. ARYAN ISPAT AND POWER PVT LTD.		//	
42	D-CMP/53096/2026	DEBENDRA KUMAR BEHERA @ DEBENDRA BEHERA	BIJAYA KUMAR BEHERA 1	/ /	
		VS	VS	()	
		AMBIKA NANDAN DAS		//	
43	D-CMP/53133/2026	PRAVEEN CHANDRA BHANJDEO	SOURAV SUMAN BHUYAN	/ /	
		VS	VS	()	
		SHRUTI KUMARI SINGH		//	
44	D-CMP/53137/2026	PRAVEEN CHANDRA BHANJDEO	SOURAV SUMAN BHUYAN	/ /	
		VS	VS	()	
		SHRUTI KUMARI SINGH		//	
45	D-CMP/53149/2026	G. BASAVAIAH	SABITA RANJAN PATTNAIK	/ /	
		VS	VS	()	
		NIRUPAMA SAHU		//	

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46	D-CMP/53156/2026	NIRMAL CHANDRA JENA	SUSANTA KUMAR BARAL	/ /	AOR20220001297C202600241
		VS	VS	()	
		SUDARSHAN JENA		//	
47	D-CMP/53180/2026	SAMIKHYA MOHANTY	Soubhagya Swain	/ /	AOR20220001296C202600159
		VS	VS	()	
		RADHA MOHAN MISHRA		//	
48	D-CMP/53183/2026	CHITTARANJAN @ CHITARANJAN PANDA	BASUDEV PUJARI	/ /	
		VS	VS	()	
		RAMAKANTA SAHU		//	
49	D-CMP/53202/2026	M/S SAI AGRO FOODS, KHORDHA	SHIB SHANKAR MOHANTY	/ /	
		VS	VS	()	
		MEGHASANI PULP AND PAPER PVT. LTD.		//	
50	D-CMP/53218/2026	NIBEDITA SARANGI	SOURAV SUMAN BHUYAN	/ /	
		VS	VS	()	
		BIDHU BHUSAN BEHERA		//	
51	D-CMP/53219/2026	PRAVEEN CHANDRA BHANJDEO	SOURAV SUMAN BHUYAN	/ /	
		VS	VS	()	
		SHRUTI KUMARI SINGH		//	
52	D-CMP/53228/2026	PRAVEEN CHANDRA BHANJDEO	SOURAV SUMAN BHUYAN	/ /	
		VS	VS	()	
		SHRUTI KUMARI SINGH		//	
53	D-CONTC/53097/2026	PANKAJ BEHERA	ADV	/ /	AOR20220001583C202600353
		VS	VS	()	
		DR. N. THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//	
54	D-CONTC/53100/2026	MANAGING COMMITTEE OF HINGULA VIDYAPITHA, DAMPUR	ADV	/ /	AOR20220001583C202600355
		VS	VS	()	
		DR. N. THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//	
55	D-CONTC/53101/2026	KESHAB PRADHAN	ADV	/ /	AOR20220001583C202600354
		VS	VS	()	
		DR. N. THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//	
56	D-CONTC/53112/2026	SASMITA MAHAKUR	ADV.	/ /	
		VS	VS	()	
		DR.PUSPANJALI MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, BALANGIR		//	
57	D-CONTC/53117/2026	SRINIBASH TRIPATHY	SWAGAT KUMAR SAHU	/ /	AOR20220004593C202600065

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		VS	VS	()	
		MS. ASWATHY S., COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPTT.		//	
58	D-CONTC/53118/2026	TILOTTAMA JENA	SWAGAT KUMAR SAHU	/ /	AOR20220004593C202600066
		VS	VS	()	
		MS. ASWATHY S., COMMISSIONER CUM SECRETARY, HEALTH AND FAMILY WELFARE DEPTT.		//	
59	D-CONTC/53120/2026	KUMADABANDHU @ KUMUDABANDHU PRADHAN ADV		/ /	AOD20220004505C202600131
		VS	VS	()	
		ASHOK KUMAR BEHERA, DIRECTOR (R AND R) AND EX-OFFICIO ADDITIONAL SECRETARY/WATER RESOURCES DEPTT.		//	
60	D-CONTC/53121/2026	MAHENDRA KUMAR PANCHAL	SANDHYARANI PANI	/ /	AOR20230000010C202600178
		VS	VS	()	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
61	D-CONTC/53122/2026	BALARAM DALNAYAK	SANDHYARANI PANI	/ /	AOR20230000010C202600179
		VS	VS	()	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
62	D-CONTC/53132/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK	ADV	/ /	
	CONTC/7699/2026	VS	VS	()	
		ADDITIONAL TAHASILDAR,TITLAGARH,BOLANGIR		//	
63	D-CONTC/53157/2026	NRUSINGH SINGH	ADV.	/ /	
		VS	VS	()	
		CHANCHALA RANA, COMM. OF B.M.C., KHURDA		//	
64	D-CONTC/53164/2026	SARAT KUMAR NAYAK	KEDAR CHANDRA SARANGI	/ /	
		VS	VS	()	
		ARUP CHANDRA NAYAK, THE PRESIDENT, ANANDAPUR SOCIETIES LTD., CUTTACK		//	
65	D-CONTC/53172/2026	PRAKASH CHANDRA SAHU	ADV.	/ /	
		VS	VS	()	
		PARESH CHANDRA PATRA, D.E.O., DHENKANAL		//	
66	D-CRLA/34163/2026	SIBARAM RAUTA	JANMEJAYA KATIKIA	KABISURYANAGAR (KODALA) /256 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLA/34220/2026	SK RAJEET	KULDEEP MOHANTY	JALESWAR /464 /2026	AOD20240000012C202600350
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/34147/2026	SUSHAMA PATRA	SOUBHAGYA KUMAR DASH	GURANDI /38 /2026	AOR20220001631C202600338
		VS	VS	()	

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69	D-CRLMC/34175/2026	KARUNAKAR MOHANTY	SANTOSH KUMAR MAHANTY	POLASARA PS /167 /2021	AOD20240000242C202600295
		VS	VS	()	
		STATE OF ODISHA		//	
70	D-CRLMC/34181/2026	BICHITRANANDA JENA	SIDHARTHA SANKAR RAY (2)	BERHAMPUR SADAR /591 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
71	D-CRLMC/34183/2026	JYOTI RANJAN MISHRA	SOUMYAJYOTI BISWAL	ANGUL TOWN /282 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
72	D-CRLMC/34204/2026	SURYA NARAYAN SAHOO	AMITAV TRIPATHY	CHAMAKHANDI /48 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
73	D-CRLMC/34212/2026	SASMITA GIRI	DALIRANI BEHURAY	SORO /687 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
74	D-CRLMC/34213/2026	DEBENDRA KUMAR DAS	DOLAGOBINDA MOHAPATRA	BALIKUDA /507 /2024	AOR20230000065C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
75	D-CRLMC/34215/2026	SIBA PRASAD DARA	TUKUNA KUMAR MISHRA	JEYPORE VIGILANCE /33 /2012	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
76	D-CRLMC/34223/2026	ANSUMAN NAIK	PRATIK DASH	/ /0	
		VS	VS	()	
		MONALISHA SAHOO		//	
77	D-CRLMC/34230/2026	RABI MOHARANA	ASHOK KUMAR SARANGI	LINGARAJ P.S. /161 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
78	D-CRLMC/34231/2026	RAKESH KUMAR MALLIK @ CHIKU	RUDRABHISHEK SAHOO	KUJANGA /130 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
79	D-CRLMC/34249/2026	RAMAKANTA NAYAK	MADHUSUDAN SETHI	MAHILA (BERHAMPUR) /106 /2025	AOR20250001218C202600029
		VS	VS	()	
		STATE OF ODISHA		//	

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80	D-CRLMP/34152/2026	AJAYA DAS	ARJUNA CHARAN BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
81	D-CRLMP/34173/2026	LALITA KANDI	MRUTYUNJAY PAGAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
82	D-CRLMP/34176/2026	SASMITA PADHI	PRADEEP KUMAR DAS	/ /	AOR20220001207C202600079
		VS	VS	()	
		STATE OF ODISHA		//	
83	D-CRLMP/34185/2026	SISHIR KUMAR BALIARSINGH	KABIRAJ PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
84	D-CRLMP/34198/2026	BIRANCHI NAIK	GAGAN BIHARI SINGH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
85	D-CRLREV/34156/2026	CHANDAN BARADA	RAGHUNATH SINGH	GOPALPUR /186 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
86	D-CRLREV/34158/2026	JAYANTA NAIK	SISIRA PANIGRAHI	JUNAGARH /530 /2026	
	CRLREV/834/2026	VS	VS	J.M.F.C,JUNAGARH(Kalahandi)	
		STATE OF ODISHA		CT/0000527/2026	
87	D-CRP/53110/2026	UMESH CHANDRA MUND	JNYANANANDA PANDA	/ /	
		VS	VS	()	
		TARULATA PRADHANI		//	
88	D-EXP/53155/2026	BIJAYA KUMAR KAR	SIBA PRASAD PATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
89	D-JCRLA/34172/2026	JITEN BAG	ADV	DHAMA /217 /2025	
	JCRLA/276/2026	VS	VS	DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur)	
		STATE OF ODISHA		ST/0000353/2025	
90	D-LAA/53123/2026	PRAMODINI NANDA	DHANANJAYA MUND	/ /	AOR20220001492C202600263
		VS	VS	()	
		LAND ACQUISITION OFFICER KALAHANDI		//	
91	D-MACA/53092/2026	DR. VIJAY LAXMI NAYAK	PRADEEP KUMAR MISHRA	/ /	

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		VS	VS	()	
		SOUMENDRA KUMAR MOHANTY		//	
92	D-MACA/53153/2026	MANAGER(LEGAL), SHRIRAM GENERAL INSURANCE CO.LTD., BBSR	PRASANTA KUMAR MAHALI	/ /	
		VS	VS	()	
		BIKRAM KHATUA		//	
93	D-MACA/53176/2026	RUKMINI JAYPURIA	KAPILA CHARAN NAYAK	/ /	
		VS	VS	()	
		DILESWAR YADAV		//	
94	D-MACA/53178/2026	RAJIBA BHOI	KAPILA CHARAN NAYAK	/ /	
		VS	VS	()	
		DILESWAR YADAV		//	
95	D-RPFAM/53102/2026	PRIYANKA CHOWDHURY	SUBHENDU KUMAR DAS	/ /	
		VS	VS	()	
		SAURENDRA NATH CURTIS		//	
96	D-RPFAM/53126/2026	NIRAKAR BEHERA	MRUGANKA MAULI PATNAIK	/ /	
		VS	VS	()	
		MINATI SAHOO		//	
97	D-RSA/53143/2026	PRATAP KISHORE BARIK	AGNIHOTRA SAHU	/ /	
		VS	VS	()	
		BHAKTA NAIK		//	
98	D-RSA/53163/2026	PUNGI MAJHI	ABHILASH MISHRA	/ /	
		VS	VS	()	
		CHUNU MAJHI		//	
99	D-TRP(C)/53171/2026	LORI @ KADAMBINI NAYAK	BINAYA BHUSAN ROUTRAY	/ /	
		VS	VS	()	
		AMAN KUMAR NAYAK		//	
100	D-WA/53107/2026	UTKAL UNIVERSITY, BHUBANESWAR	GYANA RANJAN MAHAPATRA	/ /	
		VS	VS	()	
		DR. SUNIT KUMAR SAHOO		//	
101	D-WA/53108/2026	UTKAL UNIVERSITY, BHUBANESWAR	GYANA RANJAN MAHAPATRA	/ /	
		VS	VS	()	
		DR. RANJIT MOHAPATRA		//	
102	D-WA/53177/2026	ORISSA TOURISM DEVELOPMENT CORPORATION LTD, BBSR	SAUBHAGYANANDAN DAS	/ /	
		VS	VS	()	

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		MUSLIM JUMMA		//	
103	D-WA/53205/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT	ADDL. GOVT. ADVOCATE	/ /	LOD20240000194C202600413
		VS	VS	()	
		MANAGOBINDA DASH		//	
104	D-WA/53207/2026	COMMISSIONER CUM SECRETRAY OF SCHOOL AND MASS EDUCATION DEPT	ADDL. GOVT. ADVOCATE	/ /	LOD20240000172C202600376
		VS	VS	()	
		PURNA CHANDRA DASH		//	
105	D-WP(C)/53079/2026	SIDDHARTH SAMPAD	SAMIR KUMAR MISHRA	/ /	
	WP(C)/36881/2026	VS	VS	()	
		STATE OF ODISHA		//	
106	D-WP(C)/53080/2026	ALAKA PRADHAN	CHANDAN SAMANTARAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
107	D-WP(C)/53081/2026	MANGATIA KANDHAPAN	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600352
		VS	VS	()	
		STATE OF ODISHA		//	
108	D-WP(C)/53082/2026	REBATI JENA	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600351
		VS	VS	()	
		STATE OF ODISHA		//	
109	D-WP(C)/53083/2026	TRUNABINDU MOHANTY	BISWAJIT SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
110	D-WP(C)/53084/2026	BAIDYANATH BHOLA	SURESH CHANDRA PRADHAN	/ /	AOR20220003509C202600071
		VS	VS	()	
		THE COMMISSIONER CONSOLIDATION, ODISHA, CUTTACK		//	
111	D-WP(C)/53085/2026	SHRADDHAKARA SAI	IN PERSON	/ /	AOR20220001654C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
112	D-WP(C)/53086/2026	DURYADHAN @ DURYODHAN SAHU	SUMIT KUMAR MOHANTY	/ /	
	WP(C)/36855/2026	VS	VS	()	
		STATE OF ODISHA		//	
113	D-WP(C)/53087/2026	DURYADHAN @ DURYODHAN SAHU	SUMIT KUMAR MOHANTY	/ /	
	WP(C)/36859/2026	VS	VS	()	
		STATE OF ODISHA		//	

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114	D-WP(C)/53088/2026	DURYADHAN @ DURYODHAN SAHU	SUMIT KUMAR MOHANTY	/ /	
	WP(C)/36853/2026	VS	VS	()	
		STATE OF ODISHA		//	
115	D-WP(C)/53089/2026	DURYADHAN @ DURYODHAN SAHU	SUMIT KUMAR MOHANTY	/ /	
	WP(C)/36857/2026	VS	VS	()	
		STATE OF ODISHA		//	
116	D-WP(C)/53091/2026	SANGRAMJIT NATH	SAIBRATA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
117	D-WP(C)/53093/2026	BANKA BIHARI PATRA	SIDHARTH MISHRA	/ /	
		VS	VS	()	
		THE DIRECTORATE OF MINOR MINERALS, BHUBANESWAR		//	
118	D-WP(C)/53094/2026	HEMALATA BAITHARU	ASHIS KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
119	D-WP(C)/53095/2026	SRABANI JENA	BIJAYA KUMAR BEHERA 1	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
120	D-WP(C)/53098/2026	DWARIKANATH DASH	RAJIV KUMAR MAHANTA	/ /	AOR20220001662C202600163
		VS	VS	()	
		STATE OF ODISHA		//	
121	D-WP(C)/53099/2026	RAJESH PATRA	SATRUGHNA DASH (A)	/ /	AOR20220001212C202600035
		VS	VS	()	
		STATE OF ODISHA		//	
122	D-WP(C)/53103/2026	LADURA @ LADARA KHADIA	PABITRA KUMAR NAYAK	/ /	
	WP(C)/36893/2026	VS	VS	()	
		STATE OF ODISHA		//	
123	D-WP(C)/53104/2026	KESHAB KUMAR JALLY	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600356
		VS	VS	()	
		STATE OF ODISHA		//	
124	D-WP(C)/53105/2026	KRUPASINDHU MALLIK	SURENDRA KUMAR SAHOO	/ /	AOD20220004218C202600012
		VS	VS	()	
		STATE OF ODISHA		//	
125	D-WP(C)/53106/2026	MANAS KUMAR DHAL	SURENDRA KUMAR SAHOO	/ /	AOD20220004218C202600013

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WP(C)/53109/2026	M/S SAPNA BUILDERS AND SUPPLIERS, JHARSUGUDA	BHABANI PRASAD MOHANTY	/ /	
		VS	VS	()	
		THE ASST. COMMISSIONER GST AND CENTRAL EXCISE, JHARSUGUDA		//	
127	D-WP(C)/53111/2026	JAGANNATH SETHI	RAJENDRA KUMAR SAHU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-WP(C)/53113/2026	SURESH KUMAR AGARWALLA	P.ANUP DASH	/ /	AOD20250000916C202600035
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-WP(C)/53114/2026	SUBASH CHANDRA KHUNTIA	SUSHREE SANGITA PASAYAT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/53115/2026	PRASANNA KUMAR MOHANTY	SUSHREE SANGITA PASAYAT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/53116/2026	SUKANTI NAIK	BISHNU PRASAD SARANGI	/ /	
		VS	VS	()	
		REVENUE DIVISIONAL COMMISSIONER, GANJAM		//	
132	D-WP(C)/53119/2026	MADHUMITA DAS	HRUDANANDA TRIPATHY	/ /	AOD20230000467C202600061
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/53124/2026	RAJKISHORE SATPATHY	ASHOK KUMAR BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/53125/2026	RATNAKAR ROUTRAY	SRINIVAS MOHANTY	/ /	AOD20250000580C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/53127/2026	BINID KUMAR MALLICK	PRADIP KUMAR SAHOO	/ /	
	WP(C)/36907/2026	VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/53128/2026	SHREETEJ BISWAL	TUNA SAHU	/ /	
		VS	VS	()	

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		CHIEF MANAGER CUM AUTHRISED OFFICER, SARB BRANCH, STATE BANK OF INDIA, BHUBANESWAR			
137	D-WP(C)/53129/2026	PURNA CHANDRA SAHOO	RAJENDRA KUMAR PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
138	D-WP(C)/53130/2026	SRIDHAR SARANGI	MANAS PATI	/ /	AOR20220001535C202600345
		VS	VS	()	
		STATE OF ODISHA		//	
139	D-WP(C)/53131/2026	SUSANTA KUMAR SAHOO	SOMA PATNAIK	/ /	AOD20260000117C202600077
		VS	VS	()	
		STATE OF ODISHA		//	
140	D-WP(C)/53134/2026	MANOJ KUMAR SINGH	SRINIBAS KHANDAI	/ /	
	WP(C)/36913/2026	VS	VS	()	
		STATE OF ODISHA		//	
141	D-WP(C)/53135/2026	GURU PRASAD MOHANTY	DR. JITENDRA KUMAR LENKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
142	D-WP(C)/53136/2026	P.HEMANT RAO	GYANA RANJAN SETHI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
143	D-WP(C)/53138/2026	RITA MEHER	KRISHNA CHANDRA SAHU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
144	D-WP(C)/53139/2026	RAJENDRA JENA	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600195
		VS	VS	()	
		AUTHORISED OFFICER, BANK OF BARODA, BONTH CHHAK BRANCH		//	
145	D-WP(C)/53140/2026	CHAITANYA MAJHI	SUBHAM AGRAWAL	/ /	AOR20220001380C202600072
		VS	VS	()	
		STATE OF ODISHA		//	
146	D-WP(C)/53141/2026	CHAITANYA MAJHI	SUBHAM AGRAWAL	/ /	AOR20220001380C202600073
		VS	VS	()	
		STATE OF ODISHA		//	
147	D-WP(C)/53142/2026	DURGA PRASAD MOHANTY	ASISH MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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148	D-WP(C)/53144/2026	BABAJI SAHOO	PALLAV KUMAR ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
149	D-WP(C)/53145/2026	ABHAY KUMAR SAHOO	JNANESH MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
150	D-WP(C)/53146/2026	V.PARVATHI	DURGA PRASAD PANIGRAHI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
151	D-WP(C)/53147/2026	MANOJ KUMAR MOHAPATRA	SARAT CHANDRA MEKAP	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
152	D-WP(C)/53148/2026	BAIKUNTHA NAYAK	JNANESH MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
153	D-WP(C)/53150/2026	KARTIK KUMAR MANGARAJ	JNANESH MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
154	D-WP(C)/53151/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, SHREE BIK	HARI SHREE AGRAWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
155	D-WP(C)/53152/2026	GURPEJ SINGH	SIDDHARTH SAHU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
156	D-WP(C)/53154/2026	BADAL KUMAR SAHOO	JNANESH MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
157	D-WP(C)/53158/2026	KAMBUPANI BAG	BAIBASWATA PANIGRAHI	/ /	AOR20260000733C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
158	D-WP(C)/53159/2026	LINGARAJ BEHERA	BUDHIRAM DAS	/ /	
	WP(C)/36923/2026	VS	VS	()	
		STATE OF ODISHA		//	
159	D-WP(C)/53160/2026	CHITRASEN BAG	BAIBASWATA PANIGRAHI	/ /	AOR20260000733C202600002

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/53161/2026	KRUSHNA CHANDRA NAHAK	BAIBASWATA PANIGRAHI	/ /	AOR20260000733C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/53162/2026	SANTOSH KUMAR BAG	DOLAGOBINDA MOHAPATRA	/ /	AOR20230000065C202600032
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/53165/2026	ANAMA CHARAN BEHERA	SASWATI MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/53166/2026	MOTILAL DALBEHERA	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/53167/2026	BICHIMAYA MISHRA	BIBHU PRASAD PANDA	/ /	
		VS	VS	()	
		THE PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR		//	
165	D-WP(C)/53168/2026	DURJYODHAN SAHOO	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/53169/2026	SURESH KUMAR SAHU	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/53170/2026	KRUTIBAS PRADHAN	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/53173/2026	NAGESH BHARAT	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		UCO BANK, KOLKATA		//	
169	D-WP(C)/53174/2026	HIMADRI DALBEHERA	PRINCE PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/53175/2026	PRAKASH BEHERA	MRUGANKA MAULI PATNAIK	/ /	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
171	D-WP(C)/53179/2026	SAURI BEHERA	MRUGANKA MAULI PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
172	D-WP(C)/53181/2026	TRILOCHAN DAS	MRUGANKA MAULI PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
173	D-WP(C)/53182/2026	NIHAR RANJAN DAS	MRUGANKA MAULI PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
174	D-WP(C)/53184/2026	HOCKEY ASSOCIATIONS OF ODISHA	ANJUMAN TRIPATHY	/ /	AOD20220004423C202600039
		VS	VS	()	
		UNION OF INDIA		//	
175	D-WP(C)/53185/2026	PRABHAT KUMAR MALLICK	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
176	D-WP(C)/53186/2026	VAGABATA PANDA	NAIBEDYA PRASAD SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
177	D-WP(C)/53187/2026	PAPUN BEHERA	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
178	D-WP(C)/53188/2026	GELAMANI BEHERA	MRUGANKA MAULI PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
179	D-WP(C)/53189/2026	MANINI PARIDA	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
180	D-WP(C)/53190/2026	LAXMIPRIYA SAHU	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
181	D-WP(C)/53191/2026	DEEPAK KUMAR NAYAK	MRUGANKA MAULI PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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182	D-WP(C)/53192/2026	SANAT KUMAR DAS	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
183	D-WP(C)/53193/2026	ABINASH SWAIN	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
184	D-WP(C)/53194/2026	SUBASH CHANDRA BARIK	RASMITA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
185	D-WP(C)/53195/2026	SOUMYA RANJAN DAS	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
186	D-WP(C)/53196/2026	PRIYANKA PRIYADARSHINI BISWAL	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
187	D-WP(C)/53197/2026	SUCHITRA DAS	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
188	D-WP(C)/53198/2026	MANISHA MUNDA	TRILOCHAN DASH	/ /	AOD20260000493C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
189	D-WP(C)/53199/2026	MAHESWAR NAYAK	TRILOCHAN DASH	/ /	AOD20260000493C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
190	D-WP(C)/53200/2026	SARANGADHAR DAS INSTITUTE OF ALLIED MEDICAL SCIENCE, MOH	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
191	D-WP(C)/53201/2026	BIRABAHU PODH	TRILOCHAN DASH	/ /	AOD20260000493C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
192	D-WP(C)/53203/2026	CHANDRA SEKHAR SCHOOL OF NURSING, SHYAMA PRASAD MUKHERJEE	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
193	D-WP(C)/53204/2026	SUBHRAJEET SWAIN	SUBHADUTTA ROUTRAY	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/53206/2026	MD GULAM RAZA	SUSIL KUMAR PATTNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/53209/2026	NIHARKANTI MISHRA	BISWAMBAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/53210/2026	KUMUDA DAS	MRUGANKA MAULI PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/53211/2026	PRADYUMNA KUMAR BISWAL	NIRANJAN BISWAL	/ /	
		VS	VS	()	
		ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANIZATION, NEW DELHI		//	
198	D-WP(C)/53212/2026	RABINARAYAN PRADHAN	NIRANJAN BISWAL	/ /	
		VS	VS	()	
		ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANIZATION, NEW DELHI		//	
199	D-WP(C)/53213/2026	PARSURAM MALIK	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/53214/2026	RATIKANTA BHOI	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/53215/2026	DHARMANANDA NAYAK	NIRANJAN BISWAL	/ /	
		VS	VS	()	
		ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANIZATION, NEW DELHI		//	
202	D-WP(C)/53216/2026	ZAHID SAHA	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/53217/2026	BIJAYA KUMAR SWAIN	NIRANJAN BISWAL	/ /	
		VS	VS	()	
		ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANIZATION, NEW DELHI		//	
204	D-WP(C)/53220/2026	PUJASHREE SAMAL	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
205	D-WP(C)/53221/2026	RANJIT LENKA @ RANJIT KUMAR LENKA	MITHUN DAS	/ /	
		VS	VS	()	
		COLLECTOR CUM DISTRICT MAGISTRATE, KATAKA		//	
206	D-WP(C)/53222/2026	RAMA CHANDRA MISHRA	NIRANJAN BISWAL	/ /	
		VS	VS	()	
		ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANIZATION, NEW DELHI		//	
207	D-WP(C)/53223/2026	CHINTAMANI BARIHA	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600357
		VS	VS	()	
		STATE OF ODISHA		//	
208	D-WP(C)/53224/2026	SANJAY KUMAR GIRI	PRITAM KUMAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
209	D-WP(C)/53225/2026	KISHORE KUMAR GIRI	PRITAM KUMAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
210	D-WP(C)/53226/2026	SHYAM SUNDAR MUDULI	NIRANJAN BISWAL	/ /	
		VS	VS	()	
		ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANIZATION, NEW DELHI		//	
211	D-WP(C)/53227/2026	SUBRAT KUMAR BRAHMA	PRITAM KUMAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
212	D-WP(C)/53229/2026	SAROJA KUMAR MALLICK	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
213	D-WP(C)/53230/2026	JAYANTA KUMAR MAHANTA	PRITAM KUMAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
214	D-WP(C)/53231/2026	M/S JALESWAR PACKAGING, BHUBANESWAR	DAITARI BEHERA	/ /	
		VS	VS	()	
		SUPERINTENDENT, CGST AND CENTRAL EXCISE, BHUBANESWAR		//	
215	D-WP(C)/53232/2026	AMULYA KUMAR MAHANTA	PRITAM KUMAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :05/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/53233/2026	LIPSA PRADHAN	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
217	D-WP(C)/53234/2026	MANORANJAN MOHAPATRA	PRITAM KUMAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
218	D-WP(C)/53235/2026	NARAYAN CHANDRA LENKA	DAITARI BEHERA	/ /	
		VS	VS	()	
		CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK		//	
219	D-WP(C)/53236/2026	SARATA CHANDRA MAHANTA	PRITAM KUMAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
220	D-WP(C)/53237/2026	EXECUTIVE ENGINEER (ELECT.), NIMAPARA ELECTRICAL DIVISION	UJJAL KUMAR MAHARANA	/ /	
		VS	VS	()	
		SITANATH MISHRA		//	
221	D-WP(C)/53238/2026	PRAFULLA KUMAR SAHU	PRASHANTA KUMAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
222	D-WP(C)/53239/2026	SANJULATA JAGATI	DAITARI BEHERA	/ /	
		VS	VS	()	
		CHIEF COMMISSIONER OF STATE TAX, CT AND GST, ODISHA, KATAKA		//	
223	D-WP(C)/53240/2026	MANAS CHANDRA DAS	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
224	D-WP(C)/53241/2026	CHARULATA PARIDA	PRASHANTA KUMAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
225	D-WP(C)/53242/2026	SATYA NARAYAN BEHERA	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
226	D-WP(C)/53243/2026	KAMALINI GHADEI	BHABANI SANKAR DAS	/ /	
		VS	VS	()	
		PURNIMA MOHANTY		//	
227	D-WP(C)/53244/2026	BANITA MAJHI	BISWAJIT NAYAK	/ /	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/53245/2026	SHARMISTHA CHHOTARAY	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/53246/2026	DINESH KUMAR ROUT	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/53247/2026	GUNASAGAR PARIDA	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/53248/2026	SHANTI LATA PANDA	PRASHANTA KUMAR DAS	/ /	
		VS	VS	()	
		SECRETARY, DEPARTMENT OF SCHOOL AND MASS EDUCATION, GOVERNMENT OF ODISHA, BHUBANESWAR			
232	D-WP(C)/53249/2026	JAJATI KESHARI MUDULI	BISWAJIT NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/34149/2026	TAPAS KU. GHADAI	SARADA PRASAD DASH	RARUAN /207 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/34150/2026	SAMBHU JENA @ HARIPADA JENA @ SAMPU JENA	PRAMOD KUMAR JENA	BALIAPAL /484 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/34153/2026	PINTU GOUDA @PADMALOCHAN GOUDA	SOUBHAGYA KUMAR DASH	JARADA /331 /2026	AOR20220001631C202600339
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/34155/2026	SASIKANTA RANA	PRASHANTA KUMAR DAS	RAJKANIKA /709 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/34160/2026	NABAKANTA GOCHHAYAT	JAYANTA KUMAR MAJHI	BASTA /522 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/34162/2026	JAYANTI DAS	JAYANTA KUMAR MAJHI	Bamapada (Industrial Area) /306 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
239	D-ABLAPL/34164/2026	PARSURAM RANA	JNYANANANDA PANDA	BHAWANIPATNA SADAR /455 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
240	D-ABLAPL/34165/2026	DEBADUTTA DASH	BIBHUTI SATPATHY	AIR FIELD P.S. /473 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
241	D-ABLAPL/34167/2026	ANIL YADAV	BHABANI PRASAD PRADHAN	SUNDARGARH TOWN /411 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
242	D-ABLAPL/34169/2026	MD. MAKSUD ALAM	CHIRANJIB ROUT	ULLUNDA /188 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
243	D-ABLAPL/34170/2026	SUNIL KUMAR SWAIN	BISWARANJAN DALAI	LAXMISAGAR P.S. /714 /2026	AOR20220003722C202600213
		VS	VS	()	
		STATE OF ODISHA		//	
244	D-ABLAPL/34171/2026	KARUNAKAR MALLIK	SUSANTA KUMAR SAHU	BARANGA /552 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
245	D-ABLAPL/34177/2026	GOURANGA DAS	GOKULANANDA SAHU	PAIKMAL /279 /2026	AOD20260000648C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
246	D-ABLAPL/34182/2026	KESABA DAS	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
247	D-ABLAPL/34184/2026	GOBINDA DAS	AKSHAYA KUMAR SUBUDHI	DELANGA /315 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
248	D-ABLAPL/34186/2026	BASUDEB ROUT @ BASU	RITUPARNA CHATTERJEE	BARANGA /237 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
249	D-ABLAPL/34187/2026	SANATAN SAHOO	DEBASISH SAMAL	DHAMNAGAR /221 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/34190/2026	MADHUSMITA BHUYAN	SATYA RANJAN MULIA	MAHILA P.S. BUXIBAZAR /147 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
251	D-ABLAPL/34191/2026	MANAS RANJAN NAYAK	SIDDHARTHA SAMAL	DHENKANAL TOWN /580 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
252	D-ABLAPL/34195/2026	RAMAKANTA PAL	PRASANT KUMAR BARIK	AGARAPADA /231 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
253	D-ABLAPL/34196/2026	SUNIL DAS	AMITAV TRIPATHY	GRAM GANJAM /157 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
254	D-ABLAPL/34200/2026	BAHAN BATHALIA	JNYANANANDA PANDA	LANJIGARH /69 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
255	D-ABLAPL/34202/2026	T.NILANCHALA PATRA @ PATRO	ASHOK DAS	GOSANINUAGAM /354 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
256	D-ABLAPL/34205/2026	PRASANT MALLIK	BISHWA RANJAN SAHU	DHARMASALA /413 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
257	D-ABLAPL/34206/2026	LOKANATH SWAIN	MANAS RANJAN KHATUA	TOMANDO /400 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
258	D-ABLAPL/34209/2026	SANA @ SUSIL BHOI	SAPAN KUMAR LENKA	BENTKAR (42 MOUZA) UPD CUTTACK /369 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
259	D-ABLAPL/34210/2026	JAYANTI BEHERA @ JAYANTI PRADHAN	DEEPAK PANDA	BASELI SAHI PS /381 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
260	D-ABLAPL/34211/2026	LILI @ LILY SUNDARAY	DEEPAK PANDA	KONARK /299 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
261	D-ABLAPL/34218/2026	SANTOSH SUBUDHI @SANTOSH KUMAR SUBUDHI	ACHYUTANANDA PATTANAIK	BOLAGARH P.S. /481 /2026	AOD20240000586C202600334

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/34219/2026	G.ASHOK DORA	JAYADEBA BEHERA	ITAMATI /395 /2026	AOD20240000366C202600179
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/34222/2026	PANKAJ KUMAR SINGH	AMIT KUMAR SAHU	NARAYANPATNA /92 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/34224/2026	PRABHU RANJAN SAMAL @ BABURAM	SATYABRATA DASH	DHARMASALA /438 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/34225/2026	RAHUL @ SAROJ KUMAR JENA	SANJIB KUMAR BHANJADEO	GHASIPURA /441 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/34226/2026	JITENDRA NAYAK	SATYABRATA DASH	BHARATPUR PS /393 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/34228/2026	MEGHNA SAHOO	BIJAY KUMAR BEHERA	BHARATPUR PS /633 /2026	AOR20220001736C202600281
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/34232/2026	CHIKU @ MANOJ KUMAR JENA	SANJIB KUMAR BHANJADEO	GHASIPURA /441 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/34233/2026	HARAPRIYA DASH	BHABANI SHANKAR DASPARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/34237/2026	GANESH CHOUDHURY	SUSIL KUMAR PATTNAIK	LAHUNIPADA /258 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/34238/2026	SOUMYA RANJAN SAHOO	HIMANSHU SEKHAR MISHRA	PUINTALA /182 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/34239/2026	PITAMBAR @ PITAMBRA SWAIN	SARAT KUMAR JENA	BARPALLI /428 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
273	D-ABLAPL/34244/2026	ARUN KUMAR PARIDA	ADISHA MOHANTY	JALESWAR /615 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
274	D-ABLAPL/34246/2026	PRATAP CHANDRA DIXIT	MANORANJAN PADHI	BHADRAK RURAL /689 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
275	D-ABLAPL/34247/2026	MUKESH KUMAR RAY	SUSIL KUMAR PATTNAIK	LAHUNIPADA /257 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
276	D-ABLAPL/34250/2026	SANGRAM AICH @ SANGRAM KUMAR AICH	AMLAN SHAKTI PAUL	DHAULI PS /266 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :05/11/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/53208/2026	ISTYAGIN EVGENY	ANSHUMAN RAY	
	ADMLS/ /	MP		29/2026
2	D-CRP/53110/2026	UMESH CHANDRA MUND	JNYANANANDA PANDA	
	CRP/ /	MP		87/2026
3	D-MSA/7687/2026	M/S. M.J.DEVELOPERS, BBSR	SWAYAMJIT ROUT	
	MSA/ /	MP		103/2026
4	D-TRP(C)/53171/2026	LORI @ KADAMBINI NAYAK	BINAYA BHUSAN ROUTRAY	
	TRP(C)/ /	MP		401/2026
5	D-RPFAM/48532/2026	LIPI MALLIK	PRATAP CHANDRA MISHRA	
	RPFAM/ /	MP		494/2026
6	D-RPFAM/53126/2026	NIRAKAR BEHERA	MRUGANKA MAULI PATNAIK	
	RPFAM/ /	MP		495/2026
7	D-RPFAM/53126/2026	NIRAKAR BEHERA	MRUGANKA MAULI PATNAIK	
	RPFAM/ /	MP		496/2026
8	D-LAA/53123/2026	PRAMODINI NANDA	DHANANJAYA MUND	
	LAA/ /	MP		580/2026
9	D-CONTC/51236/2025	NRUSINGH BEHERA		
	CONTC/330/2026	MP		762/2026
10	D-CONTC/10809/2026	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD.	RANJAN KUMAR ROUT	
	CONTC/2811/2026	MP		763/2026
11	D-BLAPL/33548/2026	AMAN PAL	SUCHIT KUMAR NAYAK	
	BLAPL/11747/2026	MP		805/2026
12	D-BLAPL/33381/2026	PRASANNA KUMAR PATRA	RATIKANTA MOHAPATRA	
	BLAPL/11669/2026	MP		806/2026
13	D-BLAPL/33129/2026	RITESH JENA	MANORANJAN MISHRA	
	BLAPL/11681/2026	MP		807/2026
14	D-BLAPL/22169/2026	SARMISTHA ROUT	BHABANI SHANKAR DASPARIDA	
	BLAPL/7914/2026	MP		808/2026
15	D-BLAPL/16127/2026	MAHENDRA NANDLAL MAKWANA	M/S JEET SWARUP SAMAL	
	BLAPL/5550/2026	MP		809/2026
16	D-BLAPL/26877/2026	IRFAN KHAN		
	BLAPL/9270/2026	MP		810/2026
17	D-BLAPL/20134/2026	TILATOMA @ KIRAN NAYAK		
	BLAPL/8590/2026	MP		811/2026
18	D-CRLREV/22670/2026	RAJ KISHOR RANA@RAJA KOSHORE RANA	SURYAKANTA DWIBEDI	
	CRLREV/509/2026	MP		1266/2026
19	D-CRLREV/34158/2026	JAYANTA NAIK	SISIRA PANIGRAHI	
	CRLREV/834/2026	MP		1267/2026
20	D-CRLREV/28970/2026	MAMATA KUMARI BEHERA	NIRANJAN LENKA	
	CRLREV/ /	MP		1268/2026
21	D-RSA/47142/2026	ARABINDA SATAPATHY	BRAHMANANDA TRIPATHY	
	RSA/515/2026	MP		1663/2026
22	D-RSA/53143/2026	PRATAP KISHORE BARIK	AGNIHOTRA SAHU	
	RSA/ /	MP		1664/2026
23	D-RSA/53163/2026	PUNGI MAJHI	ABHILASH MISHRA	
	RSA/ /	MP		1665/2026
24	D-RSA/53163/2026	PUNGI MAJHI	ABHILASH MISHRA	
	RSA/ /	MP		1666/2026
25	D-ABLAPL/29243/2026	RAJIBA BAUL	SUSANTA KUMAR BARAL	
	ABLAPL/11524/2026	MP		1944/2026
26	D-ABLAPL/19162/2026	BAYA @ SARAT BEHERA		

	ABLAPL/7692/2026	MP		1945/2026
27	D-CMP/53090/2026	UNION OF INDIA	SATYA SINDHU KASHYAP,SR. PANEL COUNSEL	
	CMP/ /	MP		2190/2026
28	D-CMP/53096/2026	DEBENDRA KUMAR BEHERA @ DEBENDRA KUMAR BEHERA 1		
	CMP/ /	MP		2191/2026
29	D-CMP/10056/2024	NAMITA PANDA	AMIT PRASAD BOSE	
	CMP/194/2024	MP		2192/2026
30	D-CMP/28742/2026	AMULYA DEY	ARUN KUMAR BEHERA	
	CMP/1084/2026	MP		2193/2026
31	D-CMP/53133/2026	PRAVEEN CHANDRA BHANJDEO	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		2194/2026
32	D-CMP/53137/2026	PRAVEEN CHANDRA BHANJDEO	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		2195/2026
33	D-CMP/8462/2026	BASANTI BALIARSINGH	SUDHANSU SEKHAR JENA	
	CMP/446/2026	MP		2196/2026
34	D-CMP/24308/2026	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	
	CMP/961/2026	MP		2197/2026
35	D-CMP/53149/2026	G. BASAVAIAH	SABITA RANJAN PATTNAIK	
	CMP/ /	MP		2198/2026
36	D-CMP/53183/2026	CHITTARANJAN @ CHITARANJAN PANDA	BASUDEV PUJARI	
	CMP/ /	MP		2199/2026
37	D-CMP/53202/2026	M/S SAI AGRO FOODS, KHORDHA	SHIB SHANKAR MOHANTY	
	CMP/ /	MP		2200/2026
38	D-CMP/53218/2026	NIBEDITA SARANGI	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		2201/2026
39	D-CMP/53219/2026	PRAVEEN CHANDRA BHANJDEO	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		2202/2026
40	D-CMP/53219/2026	PRAVEEN CHANDRA BHANJDEO	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		2203/2026
41	D-CMP/53228/2026	PRAVEEN CHANDRA BHANJDEO	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		2204/2026
42	D-CMP/53228/2026	PRAVEEN CHANDRA BHANJDEO	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		2205/2026
43	D-MACA/53092/2026	DR. VIJAY LAXMI NAYAK	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2489/2026
44	D-MACA/53092/2026	DR. VIJAY LAXMI NAYAK	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2490/2026
45	D-MACA/29091/2026	D.M., ORIENTAL INSURANCE CO.LTD., BBSR	SRIJA PRASAD DUTTA	
	MACA/ /	MP		2491/2026
46	D-MACA/13564/2026	URMILA MOHANTA	SRINIBAS MOHANTY	
	MACA/1046/2026	MP		2492/2026
47	D-MACA/13564/2026	URMILA MOHANTA	SRINIBAS MOHANTY	
	MACA/1046/2026	MP		2493/2026
48	D-MACA/49995/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD., CUTTACK	PRASANTA KUMAR MALLI	
	MACA/ /	MP		2494/2026
49	D-MACA/53153/2026	MANAGER(LEGAL), SHRIRAM GENERAL INSURANCE CO.LTD., BBSR	PRASANTA KUMAR MALLI	
	MACA/ /	MP		2495/2026
50	D-MACA/53153/2026	MANAGER(LEGAL), SHRIRAM GENERAL INSURANCE CO.LTD., BBSR	PRASANTA KUMAR MALLI	
	MACA/ /	MP		2496/2026
51	D-MACA/52036/2026	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.,	BALANGIR	
	MACA/ /	MP		2497/2026
52	D-MACA/52293/2026	REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., PURI		
	MACA/ /	MP		2498/2026
53	D-CRLA/1659/2024	BISWANATH BARIK	BISWAJIT NAYAK	
	CRLA/49/2024	MP		2777/2026
54	D-CRLA/9588/2026	JUMAN GOUDA	SIDHARTHA SANKAR RAY (2)	
	CRLA/344/2026	MP		2778/2026
55	D-CRLA/76/2018	SANJAYA@GAGAN MALLICK	M/S.D.P.DHAL	
	CRLA/76/2018	MP		2779/2026
56	D-CRLA/696/2017	MEGHA@SRIKANTA MALLIK	M/S.UNMESH CHANDRA JENA, (M/S. S.K.ZAFARULLA, J.KAMILA)	
	CRLA/696/2017	MP		2780/2026
57	D-CRLA/162/2014	SANKAR PR.PADHY	M/S.SUSANTA KU. DASH A.K.OTTA A.DHALSAMANTA S.DAS	
	CRLA/162/2014	MP		2781/2026

58	D-CRLMC/34147/2026	SUSHAMA PATRA	SOUBHAGYA KUMAR DASH	
	CRLMC/ /	MP		3134/2026
59	D-CRLMC/34183/2026	JYOTI RANJAN MISHRA	SOUMYAJYOTI BISWAL	
	CRLMC/ /	MP		3135/2026
60	D-CRLMC/34223/2026	ANSUMAN NAIK	PRATIK DASH	
	CRLMC/ /	MP		3136/2026
61	D-CRLMC/11598/2025	HRUDANANDA DAS		
	CRLMC/1524/2025	MP		3137/2026
62	D-CRLMC/34249/2026	RAMAKANTA NAYAK	MADHUSUDAN SETHI	
	CRLMC/ /	MP		3138/2026
63	D-WA/53107/2026	UTKAL UNIVERSITY, BHUBANESWAR	GYANA RANJAN MAHAPATRA	
	WA/ /	MP		3373/2026
64	D-WA/53107/2026	UTKAL UNIVERSITY, BHUBANESWAR	GYANA RANJAN MAHAPATRA	
	WA/ /	MP		3374/2026
65	D-WA/53108/2026	UTKAL UNIVERSITY, BHUBANESWAR	GYANA RANJAN MAHAPATRA	
	WA/ /	MP		3375/2026
66	D-WA/53108/2026	UTKAL UNIVERSITY, BHUBANESWAR	GYANA RANJAN MAHAPATRA	
	WA/ /	MP		3376/2026
67	D-WA/53108/2026	UTKAL UNIVERSITY, BHUBANESWAR	GYANA RANJAN MAHAPATRA	
	WA/ /	MP		3377/2026
68	D-WA/53177/2026	ORISSA TOURISM DEVELOPMENT CORPORATION LTD, BBSR	BAIDYANATH DAS	
	WA/ /	MP		3378/2026
69	D-WA/53177/2026	ORISSA TOURISM DEVELOPMENT CORPORATION LTD, BBSR	BAIDYANATH DAS	
	WA/ /	MP		3379/2026
70	D-WP(C)/53071/2026	THE SUPERINTENDING ENGINEER, SALANDI WATER DIVISION, BHADRAK	BISWANATH PRADHAN, A.C	
	WP(C)/ /	MP		21810/2026
71	D-WP(C)/53079/2026	SIDDHARTH SAMPAD	SAMIR KUMAR MISHRA	
	WP(C)/36881/2026	MP		21811/2026
72	D-WP(C)/53072/2026	THE SUPERINTENDING ENGINEER, SALANDI WATER DIVISION, BHADRAK	BISWANATH PRADHAN, A.C	
	WP(C)/ /	MP		21812/2026
73	D-WP(C)/53080/2026	ALAKA PRADHAN	CHANDAN SAMANTARAY	
	WP(C)/ /	MP		21813/2026
74	D-WP(C)/53088/2026	DURYADHAN @ DURYODHAN SAHU	SUMIT KUMAR MOHANTY	
	WP(C)/36853/2026	MP		21814/2026
75	D-WP(C)/53086/2026	DURYADHAN @ DURYODHAN SAHU	SUMIT KUMAR MOHANTY	
	WP(C)/36855/2026	MP		21815/2026
76	D-WP(C)/53087/2026	DURYADHAN @ DURYODHAN SAHU	SUMIT KUMAR MOHANTY	
	WP(C)/36859/2026	MP		21816/2026
77	D-WP(C)/53089/2026	DURYADHAN @ DURYODHAN SAHU	SUMIT KUMAR MOHANTY	
	WP(C)/36857/2026	MP		21817/2026
78	D-WP(C)/53242/2025	SUBHASINI ADABAR		
	WP(C)/36864/2025	MP		21818/2026
79	D-WP(C)/34747/2026	M/S ANMOL MINES PRIVATE LTD	SOUBHAGYA KUMAR RATH,	
	WP(C)/24173/2026	MP		21819/2026
80	D-WP(C)/53084/2026	BAIDYANATH BHOLA	SURESH CHANDRA PRADHAN	
	WP(C)/ /	MP		21820/2026
81	D-WP(C)/12695/2026	DR. RAGHUNATH RATH		
	WP(C)/9472/2026	MP		21821/2026
82	D-WP(C)/12686/2026	DR. HEMANT KUMAR RATH		
	WP(C)/9336/2026	MP		21822/2026
83	D-WP(C)/53093/2026	BANKA BIHARI PATRA	SIDHARTH MISHRA	
	WP(C)/ /	MP		21823/2026
84	D-WP(C)/53085/2026	SHRADDHAKARA SAI	IN PERSON	
	WP(C)/ /	MP		21824/2026
85	D-WP(C)/53095/2026	SRABANI JENA	BIJAYA KUMAR BEHERA 1	
	WP(C)/ /	MP		21825/2026
86	D-WP(C)/53109/2026	M/S SAPNA BUILDERS AND SUPPLIERS, JHARSUGUDA	BHAGABAN PRASAD MOHANTY	
	WP(C)/ /	MP		21826/2026
87	D-WP(C)/47172/2026	M/S SAMALESWARI INDUSTRIES PVT LTD, BARGARH	AMARENDRA MISHRA	
	WP(C)/34060/2026	MP		21827/2026
88	D-WP(C)/33687/2023	INSPECTOR OF SUPPLIES,ATTABIRA	DEBENDRA KUMAR MOHANTY,A.S.C	
	WP(C)/33687/2023	MP		21828/2026
89	D-WP(C)/53116/2026	SUKANTI NAIK	BISHNU PRASAD SARANGI	

	WP(C)/ /	MP		21829/2026
90	D-WP(C)/53127/2026	BINID KUMAR MALLICK	PRADIP KUMAR SAHOO	
	WP(C)/36907/2026	MP		21830/2026
91	D-WP(C)/53125/2026	RATNAKAR ROUTRAY	SRINIVAS MOHANTY	
	WP(C)/ /	MP		21831/2026
92	D-WP(C)/53128/2026	SHREETEJ BISWAL	TUNA SAHU	
	WP(C)/ /	MP		21832/2026
93	D-WP(C)/53129/2026	PURNA CHANDRA SAHOO	RAJENDRA KUMAR PRADHAN	
	WP(C)/ /	MP		21833/2026
94	D-WP(C)/53134/2026	MANOJ KUMAR SINGH	SRINIBAS KHANDAI	
	WP(C)/36913/2026	MP		21834/2026
95	D-WP(C)/44109/2026	SMRUTI SUDHA PATTNAIK	SOMA PATNAIK	
	WP(C)/30511/2026	MP		21835/2026
96	D-WP(C)/53009/2026	SULOCHANA BARA	SAPAN KUMAR LENKA	
	WP(C)/ /	MP		21836/2026
97	D-WP(C)/52473/2026	M/S.ARUHA PRIMARY AGRICULTURE CO-OPERATIVE SOCIETY LTD.,BHADRAK	SHRI RITESH GUPTA	
	WP(C)/36566/2026	MP		21837/2026
98	D-WP(C)/49950/2026	KATAKAM SRIRAMA MURTHY	BIRAJA PRASANNA DAS	
	WP(C)/34656/2026	MP		21838/2026
99	D-WP(C)/49285/2026	OSTAPUR GRAM PANCHAYAT, OSTAPUR,BRAHMAPARA	RANJAN KUMAR BARIK, ABINAASH DASH	
	WP(C)/33920/2026	MP		21839/2026
100	D-WP(C)/53142/2026	DURGA PRASAD MOHANTY	ASISH MISHRA	
	WP(C)/ /	MP		21840/2026
101	D-WP(C)/53145/2026	ABHAY KUMAR SAHOO	JNANESH MOHANTY	
	WP(C)/ /	MP		21841/2026
102	D-WP(C)/53139/2026	RAJENDRA JENA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		21842/2026
103	D-WP(C)/53148/2026	BAIKUNTHA NAYAK	JNANESH MOHANTY	
	WP(C)/ /	MP		21843/2026
104	D-WP(C)/53150/2026	KARTIK KUMAR MANGARAJ	JNANESH MOHANTY	
	WP(C)/ /	MP		21844/2026
105	D-WP(C)/53140/2026	CHAITANYA MAJHI	SUBHAM AGRAWAL	
	WP(C)/ /	MP		21845/2026
106	D-WP(C)/53152/2026	GURPEJ SINGH	SIDDHARTH SAHU	
	WP(C)/ /	MP		21846/2026
107	D-WP(C)/53154/2026	BADAL KUMAR SAHOO	JNANESH MOHANTY	
	WP(C)/ /	MP		21847/2026
108	D-WP(C)/53141/2026	CHAITANYA MAJHI	SUBHAM AGRAWAL	
	WP(C)/ /	MP		21848/2026
109	D-WP(C)/53159/2026	LINGARAJ BEHERA	BUDHIRAM DAS	
	WP(C)/36923/2026	MP		21849/2026
110	D-WP(C)/29875/2025	AMITA CHOUDHURY	SOURAV SUMAN BHUYAN, M/S.SANKAR PRASAD PANI, ASHUTOSH	
	WP(C)/20995/2025	MP		21850/2026
111	D-WP(C)/48169/2026	AKHAYA KUMAR PRADHAN	DURGESH NARAYAN RATH	
	WP(C)/33154/2026	MP		21851/2026
112	D-WP(C)/48169/2026	AKHAYA KUMAR PRADHAN	DURGESH NARAYAN RATH	
	WP(C)/33154/2026	MP		21852/2026
113	D-WP(C)/53185/2026	PRABHAT KUMAR MALLICK	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21853/2026
114	D-WP(C)/53187/2026	PAPUN BEHERA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21854/2026
115	D-WP(C)/53189/2026	MANINI PARIDA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21855/2026
116	D-WP(C)/53190/2026	LAXMIPRIYA SAHU	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21856/2026
117	D-WP(C)/53193/2026	ABINASH SWAIN	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21857/2026
118	D-WP(C)/53192/2026	SANAT KUMAR DAS	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21858/2026
119	D-WP(C)/53195/2026	SOUMYA RANJAN DAS	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21859/2026
120	D-WP(C)/53184/2026	HOCKEY ASSOCIATIONS OF ODISHA	ANJUMAN TRIPATHY	
	WP(C)/ /	MP		21860/2026

121	D-WP(C)/53196/2026	PRIYANKA PRIYADARSHINI BISWAL	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21861/2026
122	D-WP(C)/53197/2026	SUCHITRA DAS	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21862/2026
123	D-WP(C)/5537/2021	BABINA KUMARI PADHY		
	WP(C)/5537/2021	MP		21863/2026
124	D-WP(C)/53204/2026	SUBHRAJEET SWAIN	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21864/2026
125	D-WP(C)/53213/2026	PARSURAM MALIK	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21865/2026
126	D-WP(C)/53214/2026	RATIKANTA BHOI	BISWAJIT NAYAK	
	WP(C)/ /	MP		21866/2026
127	D-WP(C)/53216/2026	ZAHID SAHA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21867/2026
128	D-WP(C)/53220/2026	PUJASHREE SAMAL	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21868/2026
129	D-WP(C)/53221/2026	RANJIT LENKA @ RANJIT KUMAR LENKA	MITHUN DAS	
	WP(C)/ /	MP		21869/2026
130	D-WP(C)/53229/2026	SAROJA KUMAR MALLICK	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21870/2026
131	D-WP(C)/53233/2026	LIPSA PRADHAN	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21871/2026
132	D-WP(C)/53235/2026	NARAYAN CHANDRA LENKA	DAITARI BEHERA	
	WP(C)/ /	MP		21872/2026
133	D-WP(C)/53240/2026	MANAS CHANDRA DAS	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21873/2026
134	D-WP(C)/53242/2026	SATYA NARAYAN BEHERA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21874/2026
135	D-WP(C)/53244/2026	BANITA MAJHI	BISWAJIT NAYAK	
	WP(C)/ /	MP		21875/2026
136	D-WP(C)/53245/2026	SHARMISTHA CHHOTARAY	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21876/2026
137	D-WP(C)/53243/2026	KAMALINI GHADEI	BHABANI SANKAR DAS	
	WP(C)/ /	MP		21877/2026
138	D-WP(C)/53246/2026	DINESH KUMAR ROUT	BISWAJIT NAYAK	
	WP(C)/ /	MP		21878/2026
139	D-WP(C)/53247/2026	GUNASAGAR PARIDA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21879/2026
140	D-WP(C)/53249/2026	JAJATI KESHARI MUDULI	BISWAJIT NAYAK	
	WP(C)/ /	MP		21880/2026